

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

Item 49

IA No. 1236/23  
In  
CP(IB) No. 340/Chd/Pb/2018  
(Admitted)

Under Section 10 & 60(5), IBC 2016

**In the matter of:-**

Punjab Basmati Rice Ltd.

...Petitioner

**Present:** Mr. Rakshit Gupta, Advocate for applicant in IA No. 1245/2023.  
Mr. Sanjay Kumar Aggarwal, Liquidator in person.  
Mr. Dharam Paul Garg, Advocate for the Liquidator.

**IA No. 1236/2023 & IA No. 1245/2023**

These applications have been filed regarding the fee of the liquidator. Learned counsel appearing on behalf of SCC accepts notice. It is stated by learned counsel for the respondent- SCC that he has filed an application bearing IA No. 1245/2023 vide Diary no. 01469 dated 02.05.2023 and the same may be treated as his reply to the present IA.

It is stated by learned counsel for the liquidator that they have filed another application relating to the same issue vide Diary No. 1673/2023 dated 18.05.2023. If the same is free from defects, the Registry is directed to list the same along with IA Nos. 1236/2023 and 1245/2023 on 07.07.2023.

-sd-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

May 18, 2023  
SM

-sd-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**